## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2729 ANSWERED ON:05.08.2015 Government Buildings as Samadhi/ Memorial Roy Prof. Saugata

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any criteria for allotment of Government buildings as Samadhi/Memorial to departed leaders of the country;
- (b) if so, the details thereof;
- (c) whether any bungalow has been allotted as Memorial to Late Shri Jagjivan Ram; and
- (d) if so, the details thereof along with the date of allotment and the details of rent overdue on that bungalow?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) : No, Madam. As per OM No. 12035/8/94-Pol.II dated 2.11.2000 (As per Annexure), a total ban has been declared on the conversion of Government bungalows into memorial of departed leaders.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.